



**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
JODHPUR**

D.B. Civil Writ Petition No. 12257/2022

Dinesh Kumar Goyal

----Petitioner

Versus

State Of Rajasthan

----Respondent

For Petitioner(s) : Mr. Kuldeep Vaishnav

For Respondent(s) : -----

**HON'BLE MR. JUSTICE SANDEEP MEHTA  
HON'BLE MR. JUSTICE CHANDRA KUMAR SONGARA**

**Order**

**26/08/2022**

Issue notice to the respondents. Rule is made returnable in four weeks.

**(CHANDRA KUMAR SONGARA),J**

**(SANDEEP MEHTA),J**

30-RP/-

सत्यमेव जयते